

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 119

IA(I.B.C)/1855(CH)2022
IA(I.B.C)/1170(CH)2022
IA(I.B.C)/1340(CH)2023
IA(I.B.C)/1341(CH)2023
CONT.A.(IBC)/9(CH)2023
CONT.A.(I.B.C)/10(CH)2023

In
CP (IB) No. 214/Chd/Hry/2020
(Admitted)

IN THE MATTER OF:
Monika Gupta

... Petitioner-Operational Creditor

Versus

SNH Construction Pvt. Ltd.

... Respondent-Corporate Debtor

**Under Section: 9, 33(1), 66(1), 43(1) r/w 44(1), IBC 2016,
425, CA 2013 r/w Section 12**

Order delivered on 23.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 28.08.2024.

Sd/-

Court Officer